(v) draft of detailed workshop diary,

(vi) trade test and trade examination,

(vii) development of Industrial Training Institutes in industrial areas with a view to converting them as institutes to carry out basic training of 12 months related instruction,

(viii) engaging foreign Apprenticeship Advisers who could be attached to Central Training Institutes, and

(ix) establishment of Related Instruction Centres.

Ordnance Factories

1955. { **Shri A. V. Raghavan:** **Shri Pottekkatt:**

Will the Minister of **Defence** be pleased to state:

(a) whether there is any proposal to locate ordnance factories in States where there are none at present;

(b) if so, the names of States which are being considered for this purpose; and

(c) when a final decision will be taken in this matter?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) to (c). Data regarding suitable sites for the establishment of Ordnance Factories are being collected from various States including the States in which there are no Ordnance Factories at present so that, when it becomes necessary to establish new Ordnance Factories, in addition to six factories already approved, selection of sites may be made without delay. As no proposal has yet been approved for new factories, in addition to the six factories, it is not possible to say when a final decision will be taken in the matter.

औद्योगिक संधि का उल्लंघन

१९५६. { **श्री अ० प्र० सिंह :** **श्री कछवाय :**

क्या **श्रम और रोजगार** मंत्री यह बताने की कृपा करेंगे कि :

(क) आपातकालीन स्थिति घोषित हो जाने के पश्चात औद्योगिक संधि का कितनी बार उल्लंघन हुआ ; और

(ख) यह उल्लंघन पहिले किस की ओर से किया गया ?

श्रम और रोजगार मंत्रालय में उपमंत्री (श्री र० कि० मालवीय) : (क) केन्द्रीय क्षेत्र में ४९५ ।

(ख) इन ४९५ मामलों में से ३०८ में मालिकों द्वारा और १८७ में मजदूरों द्वारा उल्लंघन हुआ बताया गया है ।

गोपाल पेपर मिल्स में औद्योगिक संधि

१९५७. { **श्री अ० प्र० सिंह :** **श्री कछवाय :**

क्या **श्रम और रोजगार** मंत्री यह बताने की कृपा करेंगे कि

(क) क्या श्री गोपाल पेपर मिल्स यमुना नगर द्वारा आपातकाल की घोषणा के उपरान्त किसी औद्योगिक संधि के उल्लंघन के बारे में कोई तार प्राप्त हुआ है ;

(ख) यदि हां, तो उस पर क्या कार्यवाही की गई है ; और

(ग) यदि कार्यवाही नहीं की गई, तो क्या कारण है ?

श्रम और रोजगार मंत्रालय में उपमंत्री (श्री र० कि० मालवीय) :

(क) कोई तार प्राप्त नहीं हुआ बल्कि दो पत्र प्राप्त हुए थे जिन में गोपाल पेपर मिल्स की मैनेजमेंट द्वारा श्रमिकों के साथ